F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.03.2018

ORDER NO. 55 OF 2018

Hon'ble President is pleased to modify the roster order no. 53 of 2018 w.e.f. **02/04/2018 to 05/04/2018 for CESTAT, Delhi** to the extent indicated below:-

Hon'ble Dr. Satish Chandra, President will hear the Single Member Matters w.e.f. 02/04/2018 to 05/04/2018 just after Division Bench Matters are over.

By Order

(A.Mohan Kumar)

Registrar

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Dy.Registrar